

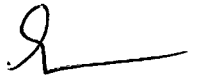
(7)

Fix the matter for hearing
at Panaji on 10.7.90.

Dated: 10.7.90-Camp at Panaji

Adjourned for hearing
to 11.9.90.





(M.Y. Priolkar) (G. Sreedhasan Nair)
M (A) V/C

11.9.90

Heard the applicant's advocate
and Mr. H.R. Bhargava advocate for
the respondents.

Judgment dictated in the open court.



(N. Sharmada)
M. (J)



(M.Y. PRIOLKAR)
M (A)

Received copy of
Judgment
for
(S.T. Kamthi)